

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 113 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021

Name of the Company:

Shree Balaji Computers
V/s
Euphoria Technologies Pvt Ltd

Section:

9 of the Insolvency & Bankruptcy Code, 2016

ORDER

No one appeared for the Operational Creditor.


Learned PCS Mr. Kunjal Dalal appeared for the Corporate Debtor.

Record reveals that no one appeared for the Operational Creditor for last two dates of hearing, which proves that the Operational Creditor is not interested to proceed with the matter.

Hence, CP(IB) No. 113 of 2020 stands disposed of non-prosecution with liberty to get it revived.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 17th day of March, 2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)